

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/3758/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Susmita Phukan Khaund
District & Sessions judge,
Dibrugarh.

Dated Guwahati the 13th July, 2018.

Sub: **Casual Leave along with Station leave.**

Ref:- Your letter No. DJD/3714/18, dtd. 27.06.2018.

Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 27.06.2018 along with station leave permission for the same day has been granted/rejected.

Futher, you are requested to hand over charge to the Addl. District & Sessions Judge, Dibrugarh, before proceeding on leave.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

